GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1280
ANSWERED ON:13.08.2013
NATIONAL COMMISSION FOR SENIOR CITIZENS
Sayeed Muhammed Hamdulla A. B. ;Yadav Shri Ranjan Prasad

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of the report by a Non-Governmental Organisation that a large number of elderly people are subjected to abuse and abandoned by their families;
- (b) if so, the details thereof;
- (c) whether there is any proposal to establish a National Commission for Senior Citizens at the Centre level;
- (d) if so, the details thereof; and
- (e) if not, the steps taken by the Government to address the problems of senior citizens?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

- (a) and (b): The HelpAge India conducted a research in 20 cities in India in 2012 on elders abuse and the studies explored the nature and extent of abuse, main perpetrators of abuse, awareness on measures to prevent abuse etc. As per the findings of the study, it has, inter- alia, been reported that the police helplines and services are known to majority of respondents but were never used due to lack of trust or to maintain family honour.
- (c) to (e): The Planning Commission has approved the proposal of the `Working Group on Social Welfare to formulate the XII Five Year Plan` to establish a National Commission for Senior Citizens. Accordingly, the Ministry has constituted an Expert Committee to formulate a new Scheme.